

1	2	3	4
3.	Fishing Net	42 Nos.	06
4.	Binocular	42 Nos.	06
5.	Air lifting bag set	07 Nos.	01
6.	Stretcher Folding	84 Nos.	12
7.	Ropes (climbing/rappelling)	140 Nos.	20
8.	Generator (2000/1500 VA)	14 Nos	02
9.	Rock Pitton	140 Nos	20
10.	Ice Pitton	140 Nos	20
11.	Avalanche Cord	35 Nos	05
12.	Avalanche Rod	28 Nos	04
13.	Ice Axe	07 Nos	01
14.	Walkie Talkie	70 Nos	10
List of vehicles			
15.	Water Tanker	06 Nos	01
		(Except RRC Gangtok)	(Except RRC Gangtok)

Note: Other vehicles are provided by ITBP Units out of the vehicles available in the particular unit during disaster on requirement basis.

Representation of women in State police force

533. SHRI K. RAHMAN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the women police constitute only 6.6 per cent of the total State police force of the country;

(b) the details of States which have failed to give proper representation to women in their State police force; and

(c) what action Government would take, in view of the rising crime against women, to ensure proper representation of women in State police forces for securing the women of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per data submitted by BPR&D, as on 01.01.2017, the actual strength of women police personnel is 7.28% at all India level. The details of representation of women police in all the States/UTs are given in the Statement (*See below*).

(c) 'Public Order' and 'Police' are State subjects as per entry 2 of the list II of the VII schedule of the Constitution of India. Recruitments are done by the State Government. Therefore, it is the primary responsibility of the State Governments to ensure proper representation of women in State police forces for securing the women of the country. The Centre advises the States from time to time to bring the requisite reforms in police administration to meet the expectations of people as well as curbing crimes against women and weaker sections of the society.

The Ministry of Home Affairs has issued advisories dated 04.09.2009, 22.4.2013 and 21.5.2014 to all the State Governments to increase the representation of women police to 33% of the total strength. All the State Governments have been requested to create additional posts of women constables/sub-inspectors by converting the vacant posts of male constables into the posts of women constables. The aim is that each police station should have at least 3 women sub-inspectors and 10 women police constables, so that a women help desk is manned round the clock.

Statement

State/UT-wise percentage of Women Police Personnel

(As on 1.1.2017)

Sl.No.	States/UTs	Percentage of women police personnel
1.	Andhra Pradesh	4.17
2.	Arunachal Pradesh	6.77
3.	Assam	5.47
4.	Bihar	8.84
5.	Chhattisgarh	4.68
6.	Goa	10.80
7.	Gujarat	7.23
8.	Haryana	9.12
9.	Himachal Pradesh	12.25

Sl.No.	States/UTs	Percentage of women police personnel
10.	Jammu and Kashmir	3.05
11.	Jharkhand	5.49
12.	Karnataka	5.38
13.	Kerala	6.32
14.	Madhya Pradesh	4.42
15.	Maharashtra	11.62
16.	Manipur	8.11
17.	Meghalaya	4.34
18.	Mizoram	7.72
19.	Nagaland	6.33
20.	Odisha	9.07
21.	Punjab	5.26
22.	Rajasthan	9.28
23.	Sikkim	6.89
24.	Tamil Nadu	15.97
25.	Telangana	2.47
26.	Tripura	5.03
27.	Uttar Pradesh	3.81
28.	Uttarakhand	7.67
29.	West Bengal	7.64
30.	Andaman and Nicobar Islands	12.18
31.	Chandigarh	18.05
32.	Dadra and Nagar Haveli	14.79
33.	Delhi	8.64
34.	Daman and Diu	11.98
35.	Lakshadweep	7.92
36.	Puducherry	7.19
	TOTAL	7.28